

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 105 (ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2018**

**NAME OF THE COMPANY: Mr. Gobinder Singh Chopra & Ors Vs. M/s Mr.  
Preminder Singh & Ors.**


**SECTION OF THE COMPANIES ACT: 241/242**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>Present:</b>	Mr. Nikhil Parikshit, Advocate for the Petitioner. Ms. Kritika Bhardwaj and Ms. Nishtha Khurana, Advocate for R-2 Ms. Monica Phartyal, Advocate for Respondent 4			
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**ORDER**

Request for an adjournment is being made by counsels on grounds that the mediation is still in progress. At their request, adjourned to 15<sup>th</sup> January, 2019.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**